NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 07/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE PARTIES: M/s. HSBC Daisy Investments (Mauritius) Ltd.

M/s. Reliance Infratel Limited & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Roban Rajadhyaksha Adv.

Malhar Zatakia Adv.

i/b AZB & Partners

Advocates for Petitioners

Ching Kandar Advocate

Abhishek Kale

Shreya Sherma Advocate

Advocates for Respondents

<u>Order</u> <u>CP No. 07/397-398/NCLT/MB/MAH/2016</u>

At request of the parties, list this matter on 21.10.2016.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)